

(6)

9-9-94

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A/2

Hon. Mr. T. L. Verma, Jm.

Sri R. C. Gupta for the
applicant. Name for the
Respondent's Pleadings of
this Case are complete.
List this Case on
22-11-1994 for hearing.

19
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O.R.
Pleadings are
complete.
Submitted.

J.M.

21-11-94.

21.11.94

Hon. Mr. S. Das Gupta, AM.
Hon. Mr. T. L. Verma, Jm.

(7)

Shri R. C. Poturk for the
applicant. Shri C. S. Singh for the respondents.
The learned counsel for the
applicant has moved a M.A. No 2668/94
praying for withdrawal of this petition.
In view of the submissions made in
the application, the same is allowed
& the petition is allowed to be
withdrawn & the same is disposed
of accordingly.

Copy of the order be given to
the learned counsel for the applicant
as per rules.

J.M.

Wf,
AM

J.